

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

(Special Original Jurisdiction)

THURSDAY, THE FIFTH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO

WRIT PETITION NO: 13249 OF 2017

Between:

Syed Ismailuddin, S/o. Syed Sardaruddin, Age 41 years, Occ Pvt. Employee,
r/o. 90/A, OU Campus No.3, Habsiguda, Street No.1, Uppal, Ranga Reddy
dist.

...PETITIONER

AND

1. The Debts Recovery Tribunal, Hyderabad.
2. Md. Kaleem Pasha, S/o. Not Known, Age 45 years, Occ Employee, r/o. 43-201, Hanuman Nagar, Moulali, Hyderabad.
3. Ishrath Khan, S/o. Not Known, Age 38 years, Occ Business, r/o. 4-7-11/12/1, Raghavendra Nagar, Nacharam, Hyderabad.
4. Subhani, S/o. Not Known, age 36 years, r/o. Plot no. 21, Balakrishna Nagar, Ramanthapur, Hyderabad.
5. Abdul Khadeer, S/o. Not Known, Age 52 years, Occ Employee, r/o. Plot no. 21, Balakrishna Nagar, Ramanthapur, Hyderabad.
6. Sudhamalla Dayanand, S/o. Not Known, Age 42 years, Occ Employee, r/o. 4-5-22, Yerragunta, Nacharam, Hyderabad.
7. D. Satyapal Reddy, S/o. Not Known, Age 40 years, Occ Employee, r/o, Sy NO.728 to 730 Hostels, Residential complex, Opp Water Tank, Beside BSNL Office, Uppal, Hyderabad.
8. Bajaj Finance, O/o. Rajbavan Road, Somajiguda, Hyderabad.
9. G. Srinivas Reddy, S/o. Not Known, Age 43 years, Occ Employee, r/o. 1-1-18/1, Street No. 1, Habsiguda, Hyderabad.
10. Mrs. M.V. Sukanaya, W/o. Not Known, Age 46 years, Occ Employee, O/o.Center for DNA, Uppal, Hyderabad.
11. Mr. Ramesh Babu, S/o. Not Known, Age 42 years, Occ Employee, O/o.Center for DNA, Uppal, Hyderabad.

12. Mr. Srinivas Reddy, S/o. Not Known, Age 50 years, Occ Employee, r/o. Flat no. 506, Sr Sai Towers, Sai Chaitanya Nagar, Ramanthapur, Hyderabad.
 13. Ashok Kumar Singhvi Financer, O/o. 16-2-702/2, Near Charmas, Malakpet, Hyderabad.
 14. Md. Hussain. S/o. Not Known, Age 52 years, Occ Employee, r/o. Plot no. 4, Subash Nagar, Moulali, Hyderabad.
 15. Kapil Chits Hyderabad Pvt. Ltd, O/o. 1-3-36, Street No. 5, Habsiguda, Hyderabad. (including Guarantors)
 16. Shri Ram Chits Pvt. Ltd, o/o. 44, S.D.Road, Secunderabad. (including Guarantors).
 17. Margadarsi Chit Fund Pvt.Ltd., o/o. Flat no. 10&11, Balled Estate, Taranaka, Hyderabad. (ncluding Gurarantors)
- (Sl.No.2 to 17 are formal parties)

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to direct the Respondent No.1 herein to receive the petition and registered the case u/s. 79 of I.P. Act amended Act, 2016 filed on 03.04.2017 is not accepting illegal, arbitrary and contrary to the provisions of law by issuing a Writ of certiorari or any other appropriate writ, order or directions to receive the petition consequent y register case.

I.A. NO: 1 OF 2017(WPMP. NO: 16446 OF 2017)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No.1 herein to register the case on the file of the

Counsel for the Petitioner: SRI DANTU VENKATA RAMANA SARMA

Counsel for the Respondent No.1: - - - -

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION No.13249 of 2017

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

None for the petitioner even when the matter is called in second round.

2. It appears that the petitioner is not interested in prosecuting the writ petition. Same is therefore dismissed for want of prosecution. No costs.

As a sequel, miscellaneous petitions, pending if any, stand closed.

SD/- C. PRAVEEN KUMAR
ASSISTANT REGISTRAR

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SECTION OFFICER

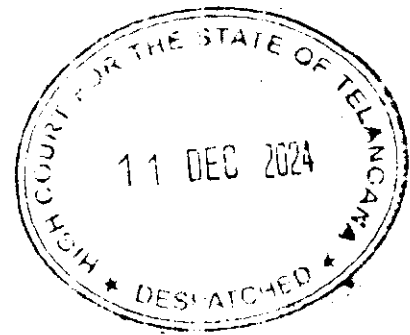
To,

1. One CC to SRI DANTU VENKATA RAMANA SARMA, Advocate [OPUC]
2. Two CD Copies
BN
GJP



HIGH COURT

DATED:05/09/2024



ORDER

WP.No.13249 of 2017

**DISMISSING THE WRIT PETITION
FOR WANT OF PROSECUTION
WITHOUT COSTS**

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04/12/24
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